

B

ITEM NO.1A

COURT NO.6

SECTION II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Cr1) No(s).3786/2012

(From the judgement and order dated 27/03/2012 in CRLA No.2770/1999,CRLA
No
.133/2006 of The HIGH COURT OF UTTARAKHAND AT NAINITAL)

M.C.GUPTA

Petitioner(s)

VERSUS

C.B.I

Respondent(s)

(With appln(s) for bail and office report)

WITH SLP(Cr1) NO. 5908 of 2012
(With office report)

Date: 31/08/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AFTAB ALAM
HON'BLE MRS. JUSTICE RANJANA PRAKASH DESAI

For Petitioner(s)

Mr. Mushtaq Ahmad,Adv.

Mr. Rahul Kaushik

For Respondent(s)

Mr. Arvind Kumar Sharma,Adv.

UPON hearing counsel the Court made the following
O R D E R

|(Neetu Khajuria)

|(Sneh Bala Mehra)

|
|Sr.P.A.

|Court Master

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